

(c) Possibilities of development of power at a few other sites in the vicinity of Imphal do exist; but their technical soundness and economics can be determined only after detailed investigations are made. Litan, which appeared to be the most promising of these, is being investigated first.

**Shri L. Achaw Singh:** May I know whether any preliminary load survey has been made for this scheme and if so, what is the estimate of the generating capacity and which are the areas which are going to be supplied with power from this scheme?

**Shri S. K. Patil:** The preliminary surveys are undertaken. The schemes will cost somewhere about Rs. 2,33,300 for investigation for which sanction was given. Out of this amount Rs. 31,435 was estimated to be spent on investigation of the Litan power scheme. I think the power that is to be produced from it is somewhere about 3,000 KWs.

**Shri L. Achaw Singh:** My point whether any survey has been made has not been answered:

**Shri S. K. Patil:** Investigation includes that. It must have been done; I have no information on that point.

**Shri L. Achaw Singh:** The hon. Minister has not given the areas—whether it is Ukhrul or Imphal, etc.—which are going to be supplied with power from this hydel scheme.

**Shri S. K. Patil:** I think Imphal and surrounding areas will be served. If he wants any detailed information, I would require notice.

**Shri T. N. Singh:** May I know under which agency the investigation is being carried on? Is it the State Government doing it or the Central Water and Power Commission?

**Shri S. K. Patil:** I think it is done under the direction of the Central Water and Power Commission. About the actual agency, I have no notes here; I would require notice.

### T. B. Patients in Delhi

\*1665. **Shri Radha Raman:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that Delhi will have additional provision for T. B. patients whose number is growing fast in Delhi;

(b) if so, the steps being taken in this respect and at what cost; and

(c) whether the offer of the Care and After Care Committee to place in the hands of Delhi Administration an amount of about rupees one lakh for additional beds for T. B. patients had been accepted?

**The Minister of Health (Shri D. P. Karmarkar):** (a) Provision has been made in the Second Five Year Plan for additional facilities for the treatment of T. B. patients in Delhi.

(b) A statement is placed on the Table of Lok Sabha. (See Appendix V, annexure No. 36.]

(c) The offer is under consideration of the Delhi Administration.

**Shri Radha Raman:** May I know whether the Government have assessed the present need of Delhi so far as T.B. patients are concerned and in what way the present provision will help to meet that?

**Shri Karmarkar:** I have not got with me at the moment the exact figures of the assessed requirements of T.B. patients. In addition to the beds that are already there—it comes to round about 1,100—the following programme has been accepted in the Second Five Year Plan: 52-bedded ward for advanced T.B. cases and six T.B. clinics in Delhi at Shahdara, Paharganj, Pusa Road, etc.

**Mr. Speaker:** The hon. Minister will speak a little louder.

**Shri Karmarkar:** Yes, Sir. I was saying that in addition to the provision of round about 1,100 beds, there is under the Second Five Year Plan a proposal to open a 52-bedded ward for isolation of advanced T.B. cases

and six T.B. clinics at six centres in Delhi. There was also a scheme under the Second Five Year Plan for the establishment of a T.B. colony of 1,500 beds at a cost of Rs. 19 lakhs, but this scheme had to be dropped due to the non-availability of a suitable site.

**Shri Radha Raman rose—**

**Mr. Speaker:** The answer is clear. I must finish a number of questions. I have allowed him two questions.

**Shri Radha Raman:** Only one more question. May I know whether the Government have taken some steps on the preventive side, because a number of patients which are treated in the clinics do not get admission in any of the T.B. hospitals in Delhi for more than a year and in some cases even more than that period?

**Shri Karmarkar:** I should say that in addition to the beds that I have mentioned, there are also two Government of India institutions, one at Mehrauli—I am sorry, another is the Ramakrishna Mission hospital. Still we find that the number of cases is larger than what we can accommodate. Regarding preventive medicine, there are four aspects, which I cannot deal with at the time at my disposal. Prevention of T.B. involves sanitation measures and things like that, into which, without your permission, I cannot go at length.

#### **New Steam Power Plant in Jodhpur**

\*1666. **Shri Harish Chandra Mathur:** Will the Minister of Irrigation and Power be pleased to state when the new Steam Power Plant under the T. C. M. is likely to be commissioned in Jodhpur?

**The Minister of Irrigation and Power (Shri S. K. Patil):** The new Steam Power Plant is expected to be commissioned in Jodhpur by 1959-60.

**Shri Harish Chandra Mathur:** May I know if the hon. Minister is aware that there was a complete breakdown

of electric supply in Jodhpur last month and that the progress has been slow for the last five years?

**Shri S. K. Patil:** I take that information, Sir.

**Shri Harish Chandra Mathur:** May I know what steps the Minister is proposing to take to make certain interim arrangements at that place and if any priority is proposed to be given to the steam plant to be commissioned there in view of the present situation?

**Shri S. K. Patil:** I am told that we were trying to get some iron machines until the new machines became available, but that could not be done. As it is, until the machines come, nothing could be done. There was also some delay, as the hon. Member might be knowing, because the steel structure had to be changed to masonry. But that is a delay of a few months. There is nothing that we can do at this stage to expedite that.

#### **Freight Structure Enquiry Committee**

\*1667. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether the Railway Board has since completed the examination of the Railway Freight Structure Enquiry Committee's recommendations;

(b) if so, the nature of the decision arrived at,

(c) what are the salient features of the recommendations; and

(d) whether a copy of the recommendations will be laid on the Table?

**The Minister of Railways (Shri Jagjivan Ram):** (a) No, Sir.

(b) Does not arise.

(c) and (d). In due course, the report will be released and a copy thereof will be laid on the Table of the House.

**Shri T. B. Vittal Rao:** What are the difficulties confronting the Railway Board in finalising the examination in view of the fact that this report was submitted several months ago?